

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 4669/2018
MA-314/2019**

New Delhi, this the 25th day of January, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A)

Surender Kumar Chawla,
Age-61 years,
Group-B (Retd.)
Assistant Engineer (Retd.),
Resident of AP-25A, Pitam Pura,
Delhi-110034.

-Applicant

(By Advocate: Shri Vidya Sagar with Sh. Aman Oberoi)

Versus

Delhi Development Authority,
Through its
Commissioner-cum-Secretary,
Vikas Sadan, INA, New Delhi.

-Respondent

(through Ms. Sriparna Chatterjee with Sh. Rohan Narang)

ORDER (Oral)

MA No. 314/2019 has been filed by the applicant seeking to withdraw the OA No. 4669/2018.

2. Learned counsel for the applicant submits that in view of the order passed in OA No. 251/2019 on 23.01.2019, the present OA has become infructuous.

3. MA No. 314/2019 is allowed. The OA is accordingly allowed to be withdrawn as having become infructuous. No costs.

(A.K. Bishnoi)
Member (A)

/ns/